

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.149/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company	Shristi Infrastructure Development Corporation Ltd. -Versus- Shristi Hotel Pvt.ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

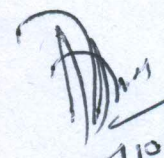
1. MR. JAYANTA KUMAR MITRA, SR ADV
2. MR. CIOPAL JAIN, SR ADV
3. MR. RANJAN BACHAWAT, SR. ADV
4. MR. RAJENDRA BAROT, ADV
5. MR. SANJAY LIINDIA, ADV
6. MR. RAVI KAPUR, ADV
7. MR. DEBNATH GHOSH, ADV
8. MS. ANSHIKA MISHRA, ADV
9. MS. PUBALI SINHA CHOWDHURY, ADV

Respondent
no. 2

Pubali Sinha
Chowdhury,
Advocate
25.10.2017

1. PRATAP CHATTERJEE, Sr Adv
2. ~~ABHIRAM MITRA, Sr Adv~~
3. DHIRENDRA NATH SHARMA, Adv
4. ~~SATISH SOUMABHO GHOSH, Adv~~
5. PATITA PABAN BISHNAR, Adv

Respondent no. 1


25/10/17

1. MR. Ratnanko Banerjee (Sr. Adv)
2. MR. SHAUNAK MITRA (Adv)
3. MS. SHANZEN PAREKH (Adv)
4. MR. SHOUNAK MITRA (Adv)
5. MR. NIMITT DIXIT (Adv)
6. MR. ZULFIQAR ALI AL QUADERI (Adv)

Petitioner in
the C.P.

Zulfiqar Ali Al Quaderi
Advocate
25/10/2017

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

Heard the part arguments of the applicant.

List the matter on 26/10/2017 as scheduled.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)